

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 24th January, 2022

It is for the information of all Officers and Staff of the Gauhati High Court, Guwahati, that the 73rd Republic Day will be celebrated on 26th January, 2022 (Wednesday), in the Gauhati High Court, Old Block, in a restricted manner due to spread of Covid-19 Pandemic. Hon'ble the Chief Justice, Gauhati High Court, will hoist the National Flag at 8:00 a.m. in presence of the Hon'ble Judges and distinguished guests.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III – 30/2021/450-465/G dated Guwahati, the 24th January, 2022.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (Judl.-II), Gauhati High Court, Guwahati. *He is requested to circulate this Notice amongst the Stenographers.*
6. The Asstt. Registrar _____, Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati. *He is directed to upload this notice in the official website of the Gauhati High Court.*
11. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
13. The Court Officer No. 1/2, Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

24/1/22
24.01.2022